

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
AT CHENNAI**

Original Application No. 184 of 2025

Ravula Brahmananda Reddy  
S/o. Ravula Venkat Reddy

... Applicant

-Vs-

1. Union of India,  
Rep. by its Secretary and 8 others

... Respondents

**REPORT OF THE DISTRICT AGRICULTURE OFFICER, YADADRI-  
BHUVANAGIRI DISTRICT - R6**

S.No.	Date	Description	Page No.
1	05.12.2025	Report of the 6 <sup>th</sup> Respondent - The District Agriculture Officer, Yadadri-Bhuvanagiri District (WITH CLEAN COPY)	1
2	10.12.2025	<b><u>ANNEXURE - I</u></b> Letter from the District Agriculture Officer R6 to the District Collector, Yadadri-Bhuvanagiri District R4	4

Place: Chennai

Date: 07.03.2026

Mrs. H. Yasmeen Ali

Standing Counsel for 6<sup>th</sup> Respondent

**REPORT ON O.A NO. 184 OF 2025 FILED IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, BY SRI RAVULA BRAHMANANDA REDDY, S/O RAVULA VENKAT REDDY, ANTHAMMAGUDEM VILLAGE OF POCHAMPALLY MANDAL, YADADRI BHUVANAGIRI DISTRICT AGAINST PHARMA INDUSTRIES, IN YADADRI BHUVANAGIRI DISTRICT REGARDING POLLUTION PROBLEMS**

Sri Ravula Brahmananda reddy, S/o Ravula Venkat reddy of Anthammagudem village of Pochampally mandal Yadadri Bhuvanagiri District has filed O.A.No. 184 of 2025 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by Pharmaceutical Industries M/s Sree Jaya Laboratories and M/s Vineet Laboratories located adjacent to farmers fields in Yadadri Bhuvanagiri District.

The details of the land possessed by Sri Ravula Brahmananda reddy is as given below

S.No.	Mandal	Village	Name of the farmer	Sy.No.	Total Extent in acres	Extent cultivated	Crop cultivated
1	B. Pochampally	Anthammagudem	Ravula Brahmananda Reddy	321/A	2.305	Nil	No crop
				323/A/2	1.115		
				324/A/2	0.01		
				325/A/1	0.01		
				326/A	2.3		
				328/A2/2/2	0.07		

- The applicant has filed the present application praying for compensation of Rs. 75,00,000 lakhs for the loss caused to the agriculture income at the above mentioned survey numbers totalling to 7.015 acres. That the applicants land and borewells are fully connected to the pollution causing Pharmaceutical laboratories which resulted in huge financial loss for the applicant as the agriculture yield has decreased and huge losses has incurred due to the contamination in water of borewells.

- The TSPCB officials conducted analysis of water samples in the borewells in the fields of the applicant and his father at sy.no. 321 on 20.04.2022 and informed that the groundwater is polluted in terms of total dissolved salts, chlorides, sodium etc and the water is not suitable for
- He also stated that in 2015, the District Collector has constituted joint committee to assess the loss caused to the farmers by involving the officials of Revenue, Agriculture and Groundwater to fix compensation amount to be paid to the affected farmers.
- Subsequently, the authorities have paid an amount of Rs 3202/acre to the applicant for only one year i.e., in the year 2021 which is very nominal.

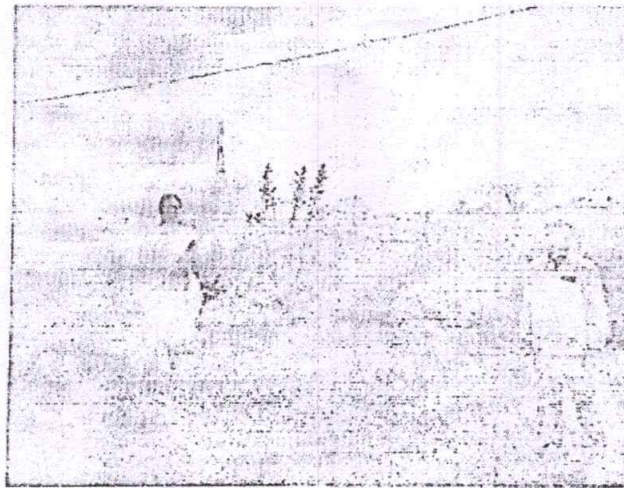
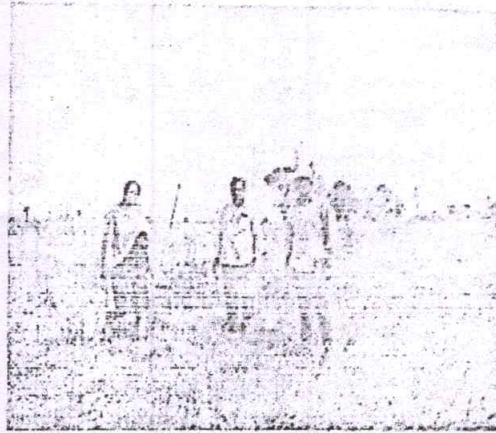
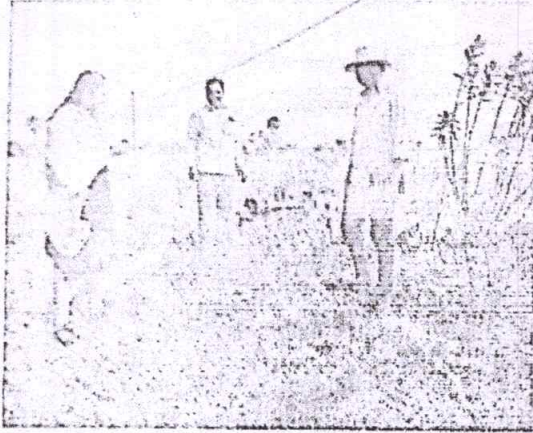
The Mandal Agriculture Officer along with the AEO Jiblakpally cluster have inspected the field of the applicant on 05.12.2025 at survey numbers mentioned above and furnished the following information as detailed below

- There is no crop cultivated in the field at the time of inspection
- Further, the farmer has informed that he has not cultivated any crop from the past five years, ie from 2020 vaanakalam to till date and kept the land fallow.
- Further as per the inspection of Horticulture Officer, dated 01.12.2025, there is no vegetable crop cultivated in the field at present and the Drip irrigation facility available but it is not being used as there is no crop and no vegetable crops are being cultivated from the year 2020 onwards and that he cultivated only vegetables ( Tomato, Bitter gourd, Ridge gourd, Bottle gourd and Brinjal) from 2016-2019 (4 Years).
- The drip material was procured personally by the farmer himself during 2016-17 on full cost ie Rs.1,00,000/-

Hence, it is submitted that, as per the samples collected and analysed by PCB officials, there is ground water pollution in the area surrounding pharma industries, the applicant has not cultivated any

crop since 2020 onwards presuming that there will be yield loss and he kept the land fallow.

Submitted for information sir.



*[Handwritten Signature]*  
District Agriculture Officer  
Yadadri Bhuvanagiri

3-A

CLEAN COPY

Crop since 2020 onwards presuming that there will be yield loss and he kept the land fallow.

Submitted for information sir,



// sd //

District Agriculture Officer

Yadadri Bhuvanagiri

GOVERNMENT OF TELANGANA  
DEPARTMENT OF AGRICULTURE

From  
Sri P.V. Ramana Reddy M.Sc(Ag)  
District Agriculture Officer  
Yadadri Bhuvanagiri

To  
The District Collector  
and Magistrate  
Yadadri Bhuvanagiri

Lr.No.NGT/184/2025 dated 10.12.2025

Respected Sir,

Sub:- Pollution - NGT Chennai - Legal - O.A.No. 184 of 2025 filed by Sri Ravula Brahmananda Reddy, Pochampally mandal, Yadadri Bhuvanagiri District in the Hon'ble National Green Tribunal, Southern Zone, Chennai against the pollution problems caused by Bulk drug Pharmaceutical Industries i.e., M/s. Shree Jaya Laboratories (P) Ltd. And M/s Vineet (Orrtin) Laboratories (P) Ltd - Status report - Submitted - Reg.

Ref:- 1. Lr.No.C2/3091/2025 dated 01.12.2025 of O/o District Collector, Yadadri Bhuvanagiri  
2. Lr.No.01/MAO/2025-26 dated 10.12.2025 of MAO Pochampally  
3. Lr.no.A/633/DHSO/2025 dated 04.12.2025

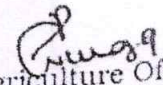
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It is to submit that, vide reference cited above, it was instructed to conduct discrete enquiry on the petition filed by Sri Ravula Brahmananda Reddy, in the National Green Tribunal, Southern zone Chennai regarding the pollution caused by the pharma industries in Anthammagudem village of Pochampally mandal.

Accordingly, vide reference 2<sup>nd</sup> and 3<sup>rd</sup> cited, the Agriculture and Horticulture departmental officials conducted field enquiry the details of which are enclosed the status report attached for kind perusal.

Thanking you sir

Yours faithfully

  
District Agriculture Officer  
Yadadri Bhuvanagiri